

**GOVERNMENT OF INDIA
SHIPPING
LOK SABHA**

STARRED QUESTION NO:339

ANSWERED ON:19.03.2015

SHIP BREAKING YARDS

Panda Shri Baijayant "Jay";Shiyal Dr. Bharati Dhirubhai

Will the Minister of SHIPPING be pleased to state:

- (a) the number of workers employed at various ship breaking yards in the country and the details of ship breaking yards, State-wise;
- (b) the quantity and kind of waste generated at these yards;
- (c) the details of the norms laid down by the Government for the disposal of solid waste generated from the ship breaking yards;
- (d) whether the workers in the shipbreaking yards are reported to be facing health hazards due to negligent waste disposal practices; and
- (e) if so, the details thereof along with the steps being taken to improve waste disposal practices for well being of these workers?

Answer

(MINISTER OF SHIPPING) (SHRI NITIN GADKARI)

(a) to (e) A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF LOK SABHA STARRED QUESTION NO. 339 TO BE ANSWERED ON 19TH MARCH 2015 RAISED BY SHRI BAIJAYANT JAY PANDA AND DR. BHARATIBEN D. SHIYAL REGARDING SHIP BREAKING YARDS.

(a) The number of workers estimated to be employed at main ship breaking yards in the country and the details of ship breaking yards, State-wise are as follows:

State Authority Name of facility Approx. no. of workers employed per day

Gujarat	Gujarat Maritime Board	Alang	8,000
Maharashtra	Mumbai Port Trust	Darukhana	300
West Bengal	Kolkata Port Trust	Khidderpore docks	120
Kerala	Government of Kerala	Azhikkal Port	50

(b) The quantity and kind of waste generated at these yards during 2014-15:

Name of facility Alang Darukhana Khidderpore docks Azhikkal Port

Quantity (in MT)	6,730.195	22.972	192	9.3
Hazardous	Asbestos waste, Bilge Water, contaminated sand, incinerator Ash, Oily sludge, Used Oil, Waste Oil, Oily Rags, Paint Chips, Rubber Containing Material, Lead Acid Batteries and various types of gaseous cylinders.	Waste oil, sludge, paint chips, rubber, battery, saw oil etc.	rubber, battery etc. dust, waste oil etc.	Asbestos and rubber.

Non-hazardous	Glasswool, Thermocol, Glasswool, thermocol, Glasswool, cement, plastic Puff, Booch, Cement foam pieces etc. Material, Ceramic Waste, appliances, broken	Glasswool
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Plastic waste, glass, furniture etc
rusted iron scales,
fiber waste and
domestic waste.

(c) The norms for disposal of solid waste generated from ship breaking yards are laid down in Section 6.7 of the Ship Breaking Code 2013 which provides for establishing a solid waste management system in the plot to collect, transport, store and dispose of solid waste generated from the plot in accordance with conditions issued by concerned State Pollution Control Boards. Besides, the Ship Breaking Code also provides for special care to be taken for handling of asbestos, waste and radio-active materials, etc. Ship Recycling Facilities are also required to comply with the provisions of Water (Prevention and Control of Pollution) Act, 1974, Air (Prevention and Control of Pollution) Act, 1981, Hazardous Wastes (Management, Handling and Trans-boundary Movement) Rules 2008 and also Environmental Impact Assessment and Coastal Regulation Zone notifications.

(d) No, Madam.

(e) Does not arise.